

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 18-08-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

| Sl. No | Case No. | Parties | Counsel for Parties | Remarks |
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| 1 | Appeal.No.63 of 2017(SZ) | M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others | M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant | For Admission |
| 2 | Appeal.No.64 of 2017(SZ) | M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others | M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant | For Admission |
| 3 | Appeal.No.65 of 2017(SZ) | M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others | M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant | For Admission |

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| 4 | Appeal.No.66 of 2017(SZ) | M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others | M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant | For Admission |
| 5 | Appeal.No.67 of 2017(SZ) | M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others | M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant | For Admission |
| 6 | Appeal.No.68 of 2017(SZ) | M/s. Vinayaka Blue Metals Rep.,by its Partner Hosur Taluk Krishnagiri District Vs The Appellate Authority Tamil Nadu Pollution Control Purasawalkam Chennai and 3 others | M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U,Sriram Counsel for Appellant | For Admission |
| 7 | Application No.119 of 2017 (SZ) | Sri Kommana Lakshmi Bala Ganeswara Rao, Andhra Pradesh Vs The State of Andhra Pradesh Rep.,by its Chief Secretary, Secretariat, Andhra Pradesh and 4 others | M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4 | Adjourned Admission |

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| 8 | Unnumbered Application IN Diary.No.763 of 2016(SZ) and Unnumbered M.A of 2017(SZ) IN Diary.No.387 of 2016(SZ) | John Wesley, Chengalpattu Taluk, Kanchipuram District and 2 others Vs State Level Environment Impact Assessment Authority Tamil Nadu Rep.,by its Director and Member Secretary and 6 others | M/s. R & P Partners Counsel for Applicant | For Maintainability |
| 9 | Diary.No.433 of 2017(SZ) IN Unnumbered Application of 2017(SZ) | P.Dhanapal, Kodaikanal, Dindugal District Vs State of Tamil Nadu Rep.,by its Secretary to Government, Environment and Forests Department, Secretariat, Chennai and 6 others | M/s. M.Kamalanathan V.R.Rajasekaran D.Sivaramkumar Counsel for Applicant | For Maintainability |
| 10 | Application No. 69 of 2013 (SZ) (THC) (WP No. 3158 of 1996 AP High Court) & M.A. No. 85 of 2013 (SZ) | K. Malla Reddy and 118 others Vs State of Telangana, Rep. by its Chief Secy., Hyderabad and others | Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3 | For Arguments |
| 11 | Application No. 70 of 2013 (SZ)(THC) (WP No. 3159 of 1996 AP High Court) & M.A. No. 86 of 2013(SZ) | K. Ashok Reddy and 47 others Vs State of Telangana Rep. by its Chief Secy., Hyderabad and others | Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3 | |

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| 12 | Application No. 71 of 2013 (SZ) (THC) (WP No. 3160 of 1996 of AP High Court) & M.A. No. 87 of 2013 (SZ) | S. Yadava Reddy and 21 others Vs State of Telangana Rep. by its Chief Secy., Hyderabad and others | Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3 | For Arguments |
| 13 | Application No. 72 of 2013 (SZ) (THC) (WP No 3161 of 1996 of AP High Court) & M.A. No. 88 of 2013 (SZ) | Narasapuram Anjaiah and 13 others Vs State of Telangana Rep. by Chief Secy., Hyderabad & ors | Shri. P. Niroop Counsel for Applicant Shri. T. Saikrishnan Counsel for R1 to R3 | |
| 14 | Application No.86 of 2013 (SZ) (THC) (WP No. 18074 of 2002 AP High Court) | Chandra Mohan Agarwal, Medak District Vs The State of Telangana through its Chief Secretary, Hyderabad and others | M/s .P. Niroop, and Srinidhi Srinivasan Counsel for Applicant Sri. T. Saikrishnan for R1 to R3 M/s Mahmood Ali & M.A. Aleem Majid for R-4 | |
| 15 | Application No. 87 of 2013 (SZ) (THC) (WP 18088 of 2002 AP High Court) | Anand Mohan Agarwal, Medak District Vs The State of Telangana through its Chief Secretary, Hyderabad and others | Shri C. Badri Venkata Reddy Counsel for Applicant Shri. T. Saikrishnan for Respondent | |
| 16 | Application No.88 of 2013 (SZ) (THC) (WP No 18163 of 2002 of AP High Court) | Manohar Agarwal Medak District Vs The State of Telangana, through its Chief Secretary, Hyderabad and others | M/s .P. Niroop, and Srinidhi Srinivasan Counsel for Applicant Shri. T. Saikrishnan Counsel for Respondent | |

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| 17 | Application No. 89 of 2013 (SZ) (THC) (WP No. 18808 of 2002 of AP High Court) | Brig Mohan Agarwal Medak District Vs The State of Telangana, through its Chief Secretary, Hyderabad and others | Shri. C. Badri Venkata Reddy Counsel for Applicant Shri. T. Saikrishnan Counsel for Respondent | For Arguments |
| 18 | Application No. 91 of 2013 (SZ) (THC) (WP No. 23534 of 2002 of AP High Court) | Dost Mohd. Osman Secundrabad Vs The State of Telangana, through its Chief Secy., Hyderabad and others | M/s .P. Niroop and Srinidhi Srinivasan Counsel for Applicant Sri. T. Saikrishnan Counsel for Respondent | |
| 19 | Application No. 82 of 2013 (SZ) (THC) (WP No. 15668 of 1997 AP High Court) | Dr. A. Kishan Rao and others Vs The State of Telangana, and others | M/s D. Nagasaila, Dr. V.Suresh K. Muthunayaki and C.P. Moses Counsel for Applicant Sri. T. Saikrishna for Respondents | |
| 20 | Application No. 90 of 2013 (SZ) (THC) (WP No. 19961 of 2002 of AP High Court) and M.A Nos. 274,275,276, 277&278, of 2015, 07, 09 of 2016 (SZ) | The Indian Council for Envirolegal Action and others Vs Union of India, MoEF and others | M/s D. Nagasaila, Dr. V. Suresh K. Muthunayaki and C.P. Moses Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 Sri. T. Saikrishnan for R2 M/s. S.Ramasubramaniam & Associates for R6 & R201 M/s. Reddy Law Associates M. Sundara Rami Reddy & K.Sathiya Murthi for R8, R22, R35, R44, R74, R97, R102, R142, R143, R151, R159, R134, R144, R150, R157, R173, R210, R230 M/s. V.B.Subrahmanyam & P.Rajasekar for R21, R36, R39, R42, R50, R60, R61, R62, R63, R65, R73, R75, R77, R78, R79, R80, R88, R90, R93, R94, R95, R99, R101, R103, R108, R111, R113, R124, R127, R135, R145, R147, R153, R164, R166, R172 R177, R180, R193, R198, R214, R223, R225, R227, R228, R112, R123, R131, R219 Ms. N.Anantha Kavitha & | |

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| | | | <p>T.Hemalatha for R23 M/s. Satish Parasaran, P.Parthasarathy, Rahul balaji Madhan Babu & Rohan Cherian for R46, R53, R54, R83, R84, R85, R132, R194, R218 & R224 M/s. K.V Babu, S.Vasudevan & M.Meenatchi for R47 M/s. B.Giridhara Rao, Koka Satyanarayana Rao & S.Raghunathan for R56, R98, R106, R168, R107, R115 M/s. King & Partridge for R67 M/s. S.Ravee Kumar & E.Maharajan for R68, R70, R185 & R197 Mr. Ravindra Chenji for R215 M/s. Mahmood Ali, Anusha Mahmood, M.A Aleem Majid & MS. Jemi Justus for R91 M/s. P.V Vinod Kumar, Kamalesh Kannan Subramanian & S.Sai Sathya Jith for R140 Mr. K.R Praveen Kumar for R160, R195 & R196 M/s. G.Ramji & R.Sathish Kumar for R186 & R206 M/s. V.Suthakar, K.S.Viswanatham T.Hemalatha & M.Gopi for R192 & R116 Mr. R.Sivasubramanian for R221 M/s. Aniruth Krishnan Keerthikiran for R232 Mr.D.S. Ekambaram for CPCB</p> | For Arguments |
| 21 | Application No. 190 of 2016 (SZ) | <p>M.Chandrasekhar Reddy Borpatta village, Medak District,Telangana Vs State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 2 others</p> | <p>M/s.P.Niroop Reddy and Srinidhi srinivasan Counsel for Applicant Smt. H.Yasmeen Ali for R1 & R2 M/s. Sai Krishnan For R3</p> | |

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| 22 | Application No.192 of 2016 (SZ) | <p>Venkat Reddy Isnapur village, Medak District Telangana Vs</p> <p>State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 2 others</p> | <p>M/s.P.Niroop Reddy and Srinidhi srinivasan Counsel for Applicant</p> <p>Smt. H.Yasmeen Ali for R1 & R2 Mr. Sai Krishnan for R3</p> | |
| 23 | Application No. 176 of 2013 (SZ) | <p>Sri V.P. Krishnamoorthy Chennai-21. Vs</p> <p>The Union of India, Rep. by its Secretary, MoEF, New Delhi and others</p> | <p>Mr. A. Yogeshwaran, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1, R9 & R10 M/s M.K. Subramanian P.Velmani for R2 Smt. Rita Chandrasekar for R3 M/s Abdul Saleem, S.Saravanan and Vidyalakshmi for R4 M/s R. Senthil Kumar and S. Arjun Suresh for R5 Mr. M.R Gokul Krishnan for R7 M/s Ramasubramaniam Associates for R6 M/s. King & Partridge for R8 Mr. D.S.Ekambaram for R12 M/s.Jayash B.Dolia for R13</p> | For hearing |
| 24 | Application No. 34 of 2014 (SZ) | <p>K.S. Jayaraman, Tondiarpet, Chennai. Vs</p> <p>Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others</p> | <p>M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Partridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8</p> | |

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| 25 | Application No. 35 of 2014 (SZ) | R. Selvi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8 | |
| 26 | Application No. 36 of 2014 (SZ) | K. Umachandran, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8 | For hearing |
| 27 | Application No. 37 of 2014 (SZ) | S. Shanthi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam | |

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| | | and 7 others | Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8 | |
| 28 | Application No. 38 of 2014 (SZ) | G. Mahesh Kumar, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8 | For hearing |
| 29 | Application No. 39 of 2014 (SZ) | R. Vijaya, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 | |

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| | | | M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8 | |
| 30 | Application No. 40 of 2014 (SZ) | K. Sampath Kumar, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8 | |
| 31 | Application No. 41 of 2014 (SZ) | K. Kamalakannan, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Diwakar for R8 | For hearing |

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| 32 | Application No. 42 of 2014 (SZ) | G. Purushothaman, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others | M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General)for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar, S.Arjun Suresh, B.Kishore & Raghavendra Ross Divakar for R8 | For hearing |
| 33 | M.A No. 98 of 2017 (SZ) IN Application No. 62 of 2016(SZ) | Software Engineers Employees Housing & Welfare Association, Rep.,by its General Secretary, Sangareddy District, Telangana Vs Human Rights & Consumer Protection Cell Trust – Regd. No. 1/IV/2014 Rep. by its chairman, Thakur Rajkumar Singh, Hyderabad and others | M/s. A.Selvendran P.Sathish, P.Udaya Counsel for Applicant Mr.Thakur Rajkumar Singh Party in person - R1 Mrs.H.Yasmeen Ali for R2, R3, R5 & R6 Mr.T.Sai Krishnan for R4 M/s. Rajasekhar, R.Saravanan for R8 & R9 M/s. Rohan Cherian for R10 Mr.M.V.Pratap Kumar for R11 M/s. Abdul Saleem & Taaurs Associates for R12 M/s.M.V.Durga Prasad T.Rathna Kumar for R13 M/s.Krishna Ravindran A.Charles Drawin S.Praveen Kumar for R14 | For Impleading |
| | M.A No. 27 of 2016 (SZ) IN Application No. 62 of 2016(SZ) | Human Rights & Consumer Protection Cell Trust – Regd. No. 1/IV/2014 Rep. by its chairman, Thakur Rajkumar Singh, Hyderabad and others Vs The State of Telangana, Rep. by its Chief Secretary, | Mr.Thakur Rajkumar Singh Party in person Mrs.H.Yasmeen Ali for R1, R2, R4 & R5 Mr.T.Sai Krishnan for R3 M/s. Rajasekhar, R.Saravanan for R7 & R8 M/s. Rohan Cherian for R9 | For Stay |

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| | Application No. 62 of 2016(SZ) | Hyderabad, Telangana state and others Human Rights & Consumer Protection Cell Trust – Regd. No. 1/IV/2014 Rep. by its chairman, Thakur Rajkumar Singh, Hyderabad and others Vs The state of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana state and others | Mr.M.V.Pratap Kumar for R10 M/s. Abdul Saleem & Taaur Associates for R11 M/s.M.V.Durga Prasad T.Rathna Kumar for R12 M/s.Krishna Ravindran A.Charles Drawin S.Praveen Kumar for R13 Mr.Thakur Rajkumar Singh Party in person Mrs.H.Yasmeen Ali for R1, R2, R4 & R5 Mr.T.Sai Krishnan for R3 M/s. Rajasekhar, R.Saravanan for R7 & R8 M/s. Rohan Cherian for R9 Mr.M.V.Pratap Kumar for R10 M/s. Abdul Saleem & Taaur Associates for R11 M/s.M.V.Durga Prasad T.Rathna Kumar for R12 M/s.Krishna Ravindran A.Charles Drawin S.Praveen Kumar for R13 | For filing Objections |
| 34 | Application No. 61 of 2015 (SZ) | Human Rights & Consumer Protection Cell Trust, Hyderabad, Telangana State Vs The State of Telangana, Rep by its Chief Secretary, Hyderabad, Telangana and 7 others | Shri. Thakur Rajkumar Singh Party in Person Smt.H.Yasmeen Ali for R1,R5 to R7 Mr.T.Sai Krishnan for R2 &R3 M/s. Mission Legal Ramesh Ganapathy, Deepan Chakkaravarthy, Kalpana Saridevi, Chandralekha for R4 | For filing Objections |
| 35 | M.A.No 29 of 2016 IN Application No. 64 of 2016 (SZ) | Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad Vs | M/s.Thakur Rajkumar Singh Party in Person M/s. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 | For direction |

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| | <p>M.A No. 94, 95 & 148 of 2016 (SZ) IN</p> <p>Application No. 64 of 2016(SZ)</p> <p>Application No. 64 of 2016(SZ)</p> | <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others</p> <p>111 GO Porata Samstha, Rep. by its General Secretary Shri. P.Kaushik Reddy, Ameerpet, Hyderabad and another</p> <p>Vs</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and others</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad and others</p> | <p>M/s. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person Mr.P.Venkaiah Naidu for R12</p> <p>M/s. P.Venkaiah Naidu Counsel for Applicant</p> <p>Mr.Thakur Rajkumar Singh - R1 Mrs. H.Yasmeen Ali for R2, R5, R6 to R8 M/s. T.Sai Krishnan for R3 & R4 Mr. V.B Subrahmanyam for R9</p> <p>Mr.Thakur Rajkumar Singh Party in Person Mrs. H.Yasmeen Ali for R1, R4, R5 to R7 M/s. T.Sai Krishnan for R2 & R3 Mr. V.B Subrahmanyam for R8 Mr.Ranadhir ReddyGurram - R9 Party-In-Person Mr.P.Venkaiah Naidu for R12 to R15 M/s.Vk. Rema Smrithi for R16</p> | <p>For direction</p> <p>For hearing</p> |
| 36 | <p>Application No. 187 of 2013 (SZ)</p> | <p>M/s Chetna society, Hyderabad</p> <p>Vs</p> <p>Indian Immunological Ltd and others</p> | <p>Shri. A. Yogeshwaran Counsel for Applicant M/s.Fox Mandal Associates M.V.V.N.Sivanthy, S.Aswin for R1 Shri. T. Sai Krishnan for R2 to R5 Mr. M.R. Gokul Krishnan for R6 Shri. D.S.Ekambaram for R7,R8</p> | |

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| 37 | Application No. 154 of 2016(SZ) | <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/ 1V/ 2014</p> <p>Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 8 others</p> | <p>Mr. Thakur Rajkumar Singh</p> <p>Party in person</p> <p>Mr.T.Saikrishnan for R4 Smt.Yasmeen Ali for R1 to R3 and R5 to R7 M/s. K.Sai Rama Murthy K.Shankar & Jayanthi for R8, R9</p> | For Rejoinder |
| 38 | Application No. 156 of 2016 (SZ) | <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014,</p> <p>Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and others</p> | <p>Mr. Thakur Rajkumar Singh</p> <p>Party in person</p> <p>Mr.T.Saikrishnan for R2,3,4 Smt.Yasmeen Ali for R1,R5, R6 and R7 to R10 Mr.D.Sreenivasan for R11 Mr.N.Purushothaman for R12 Mr.Stanley Hebzon Singh for R15 M/s.Kolluri Mahesh – R13 Party-in-Person M/s.Boini Balaji – R14 Party-in-Person Mr.Md.Asif – R16 Party-in-Person M/s.Anwarunissa – R17 Party-in-Person Mr.T.Pandu Ranga Reddy – R18 Party-in-Person Mrs.Edla Ramesh – R19 Party-in-Person M/s.Nandaram Lalitha – R20 Party-in-Person</p> | For Report |

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| 39 | Appeal No. 123 of 2013 (SZ) | Shri K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Krishna Ltd, Unit II., Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran, Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R4 | For Arguments |
| 40 | Appeal No. 124 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Pharma Ltd Unit IX, Gudlamachanor village, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T.Sai Krishnan for R2 to R6 | |
| 41 | Appeal No. 125 of 2013 (SZ) | Shri. K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Dr. Reddy's Lab. Unit I, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. Satish Parasaran for R-1 Sri. T.Sai Krishnan for R2 to R6 | |
| 42 | Appeal No. 126 of 2013 (SZ) | Shri. K. Chidambaram, Pattancheru, Medak Dist., Vs M/s. Dr. Reddy's Lab. Unit II, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5 | |
| 43 | Appeal No. 127 of 2013 (SZ) | Shri. K. Chidambaram, Pattancheru, Medak Dt. Vs M/s. Dr. Reddy's Lab., Unit No.III, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5 | |
| 44 | Appeal No. 128 of 2013 (SZ) | Shri. K. Chidambaram, Pattancheru, Medak Dist. Vs M/s. Matrix Labs. Unit, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |

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| 45 | Appeal No. 129 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Metro Labs Ltd., Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for appellant Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | For Arguments |
| 46 | Appeal No. 130 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Cirex Pharmaceuticals, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 47 | Appeal No. 131 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Covalent Laboratories, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 48 | Appeal No. 132 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs Aurobindo Phama. Unit I, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 49 | Appeal No. 133 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. SMS Pharmaceuticals Ltd, Ranga Reddy District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr. Sathish Parasaranfor R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 50 | Appeal No. 134 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Sri Krishna Pharmaceuticals Unit I, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 51 | Appeal No. 135 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd Unit I, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |

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| 52 | Appeal No. 136 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd., Unit IV, Medak District and others | M/s. T. Mohan, S.Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | For Arguments |
| 53 | Appeal No. 137 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Saraca Lab Pvt Ltd., Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 54 | Appeal No. 138 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Dr. Reddy's Lab. Unit IV, Rengareddy District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. Satish Parasaran for R-1 Sri. T. Sai Krishnan for R2 to R5 | |
| 55 | Appeal No. 139 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Divis Pharmaceuticals, Medal Dist. and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 56 | Appeal No. 142 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Astra Lab Ltd., Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 57 | Appeal No. 143 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Phara Ltd., Unit I, Medak Dist. and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6 | |
| 58 | Appeal No. 144 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Aurobindo Pharma Ltd., Unit I, Medak Dist. and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R6 | |

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| 59 | Appeal No. 145 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd, Unit I, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr.V.B Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | For Arguments |
| 60 | Appeal No. 146 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s.Hetero Drugs Ltd., Unit 4, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 61 | Appeal No. 147 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Drugs Ltd, Medak District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Mr.V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 62 | Appeal No. 148 of 2013 (SZ) | Shri K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Sri Krishna Pharmaceuticals, Unit I, Ranga Reddy Dist and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 63 | Appeal No. 149 of 2013 (SZ) | Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Cirex Pharmaceuticals, Medak Dist. and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 64 | Appeal No. 150 of 2013 (SZ) | Shri. K Chidambaram, Pattancheru, Medak Dt. Vs M/s. Divis Pharmaceuticals, Medak Dist and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 65 | Appeal No. 151 of 2013 (SZ) | Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. SMS Pharmaceuticals Ltd., Rengareddy Dist. and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. T. Sai Krishnan for R2 to R5 | |

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| 66 | Appeal No. 152 of 2013 (SZ) | Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Hetero Labs Ltd. Unit 3, Rangareddy District and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Shri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | For Arguments |
| 67 | Appeal No. 153 of 2013 (SZ) | Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s Covalent Lab, Medak Dist. and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |
| 68 | Appeal No. 154 of 2013 (SZ) | Shri. K Chidambaram, Pattancheru, Medak Dist. Vs M/s. Inojent Lab, Rangareddy Dist and others | M/s. T. Mohan, S. Devika and A. Yogeshwaran Counsel for Appellant Sri. V.B. Subrahmanyam for R1 Sri. T. Sai Krishnan for R2 to R5 | |

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Kerala Circuit Bench Cases

| Sl. No | Case No. | Parties | Counsel for Parties | Remarks |
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| 1 | Original Application No.118 /2017 | Y Sam, Puthen Veedu, Powdikonam, Trivandrum Vs District Collector, Trivandrum & 11 Others | Y. Sam (Party in person) | For Appearance and Reply |
| 2 | Original Application No.119 /2017 and M.A.No 281/2017 | N G Soman, Ambalamedu P O , Ernakulam Vs Bharat Petroleum Co Ltd., Kochi & 5 others | Sri. K J Sunil, Counsel for Applicant | For admission |
| 3 | Appeal No. 4/2017 | Arun Vasu, Member, Mazhuvannoor Grama Panchayat, Ernakulam & 2 others Vs Kerala State Level Environment Impact Assessment Authority & 2 others | Sri. S Ranjith, Counsel for Appellant | For admission |
| 4 | Original Application No.155 /2017 | Sri. A P Mathew, Janasakthi Unit President, Idukki Dist. Vs Chief Conservator, Forest Dept., Kerala &15 others | Smt. Sheeja P D, Counsel for Applicant | For admission |
| 5 | Original Application No.156 /2017 | Mr.K.Prem Kumar, Madona, Industrial Estate P O, Trivandrum Vs | Mr.S.M.Prem Counsel for Applicant | For admission |

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| | | Pollution Control Board And 2 others | | |
| 6 | Original Application No.150 /2017 | Jose Parayil Vs State of Kerala | Smt.T.B.Mini Counsel for Applicant | For admission |
| 7 | Original Application No.151 /2017 | Charles T David, Thoppil House, Kolencherry P O, Ernakulam Vs State of Kerala & 3 others | Sri. M K Dileepan, Counsel for Applicant | For admission |
| 8 | Original Application No.152 /2017 | Mr.Pious Thomas Vs Union of India | Mr.Jacob Sebastian Counsel for Applicant | For admission |
| 9 | Appeal No. 51/2016 | George Issac Vs Ministry of Environment, Forest & Climate Change and others | Mr. Rajan Vishnuraj & Harish Vasudevan, Counsel For Applicant Mr. Gokul Krishnan for R1, Smt. Vidyalakshmi for R2, Smt. Suvitha A S for R3 &R4, Mr. T Navin for R5, Mr.Millu Dandapani& Rahul Kandampully for R6 | After notice |
| 10 | Original Application No. 535/2016 | Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others | Mr. S Subhashchand & Peter T Thomas Counsel for Applicant Smt. Suuvitha A S for R1 to R3, Sri. T.Navin for R6 to R8, Mr. Jimmy for R5 | After notice |
| 11 | Review Application No. 20/2016 in Application No. 75/2015 (SZ) | Shammy Thilakan, Kollam Vs State of Kerala & others | Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3 | For Completion of Pleadings |

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| 12 | Review Application No. 21/2016 in Application No. 64/2015 (SZ) M A No. 186/2017 M A No. 187/2017 | Shammy Thilakan, Kollam Vs Kerala State Pollution Control Board & 5 others | Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3 | For Completion of Pleadings |
| 13 | Appeal No.26/2016 | P.Chandrasekharan Nair Vs Tomy Thomas & Another | Mr. Shaji Thomas, Counsel for Appellant Mr. Joby Jose Kondody for R1, Mr. Rajan Vishnuraj &Harish Vasudevan for R2, Vidyalakshmy for Addl. R | For Completion of Pleadings |
| 14 | Original Application No.137/2016 & M. A 188 /2017 | Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & Others | Mr. S Subhashchand & Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R3 & R4, Mr. T Navin for R2 Mr. Sandeep Gopalakrishnan, For R5, Mr. M.Kiranlal & Sandip Narain, Mr. P C Chacko, Mr. Gopalakrishnan B K , Mr.K Jaju Babu and Mr. P V Jayachandran for Addl. Respondents. | For Completion of Pleadings |
| 15 | Original Application No. 192/2016 | Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others | Mr. S Subhashchand & Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R2 & R4, Mr. T Navin for R2, Mr. P C Chacko for R5 | For Completion of Pleadings |

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| 16 | Original Application No. 222/2016 | Kuruvichira Sri. Nagaraja Temple rep. by Custodian Mr. K S Ravindran Nair Vs Kunnathunadu Grama Panchayat & others | Mr. K S Ravindran Nair (Party in person) Smt. Suvitha A S for R2, Mr. T Navin for R3 Smt. Vidyalakshmi for Addl. R4 | For Completion of Pleadings |
| 17 | Original Application No.409/2016 & M A 189 /2017 | Mr. K K Muhammed Iqbal Vs Kerala State Pollution Control Board & others | Mr. K K Ashkar Counsel for Applicant Mr. T Navin for R1 & R2, Mr. N N Sugunapalan & S Sujin for R3 Mr. George Thomas Mevada & Manu Kuruvila for R4 | For Completion of Pleadings |
| 18 | Original Application No. 413/2016 | Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & others | Mr. S Subhashchand, Counsel for Applicant Smt. A S Suvitha for R1,R2,R5 & R6, Smt. Vidyalakshmi for R3 & R4 | For Completion of Pleadings |
| 19 | Original Application No.14/2016 (SZ) | Mr. Muhammed , Malappuram Dist., Kerala Vs Kerala State Level Environment Assessment Authority & Others | Mr. N C Radhakrishnan & P Velmani Counsel for Applicant M/s Warriar & Iyer Associates for R1, Mr. T Navin for R2, Smt. Suvitha A S for R3 & R4, Mr. Ahammedkutty for R5, Mr. Sudhish for R6 to R8 | For hearing |
| 20 | Original Application No. 20/2016 (SZ) | Mr. Santo P L , Trichur & others Vs State of Kerala & others | Mr. Rajan Vishnuraj & Harish Vasudevan Counsel for Applicant Smt. Suvitha A S for R1 & R5, Mr. T Navin for R2 to R4, Mr. Santhosh V Poduval for R6, M/s Warriar & Iyer Associates for R7 to R15, R18, R22 to R24, & R26 | For hearing |

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| 21 | Appeal No. 76/2015 (SZ) | Mr. N Sekharan Nair Pathanamthitta Dist. Vs Ministry of Environment, Forest and Climate Change New Delhi & others | Mfr. Rajan Vishnuraj & Harish Vasudevan, Counsel for Applicant Mr. M R Gokulkrishnan for R1, Smt. Vidyalakshmi for R2, Smt Suvitha A S for R3, M/s Enoch David Simon Joel & Romy Jose for R5, Mr. Sujith Kumar for Addl. R7 | For hearing |
| 22 | O.A.No. 157/2017 (Earlier) O.A.No. 16 /2016 (SZ) (Suo Moto) | Suo Moto The health Hazards created by Pollution of water from Bharathapuzha River as per news item in the ' Hindu' dated 15.01.2016 | Smt. A.S.Suvitha for R1, R3 to R5 Mr.GT.Navin for R2 | For orders |

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